

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00074/2017**

Friday, this the 12<sup>th</sup> day of February, 2021

**C O R A M :**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

1. Sobhanakumary  
D/o.K.Padmanabhan Nair  
Staff Nurse  
ESIC Hospital, Parippally, Kollam – 691 574
2. Sindhu Lekha K.B  
D/o.Kuttappan Chettiar  
Staff Nurse  
ESIC Hospital, Parippally, Kollam – 691 574
3. Sindhu.S  
D/o.Late N.Krishnankutty Nair, Staff Nurse  
ESIC Hospital, Parippally  
Kollam – 691 574

...Applicants

(By Advocate Mr.Sunil Jacob Jose)

**v e r s u s**

1. Union of India, represented by the Secretary  
Ministry of Labour & Employment  
Shram Shakti Bhavan  
New Delhi – 110 001
2. The Director General  
Employees State Insurance Corporation  
Headquarters Office, Panchadeep Bhavan

CIG Marg, New Delhi – 110 002

3. The Medical Superintendent  
Employees State Insurance Corporation Hospital  
Parippally, Kollam – 691 574 ....Respondents

(By Advocate : Mr.N.Anilkumar,Sr.PCGC for R1 and Mr.T.V.Ajaykumar for R 2&3)

This application having been heard on 12.2.2021, this Tribunal on the same day delivered the following :

**ORDER (ORAL)**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**

When the matter came up for consideration today, counsel for the applicant submits that he is not pressing the Original Application. Hence the Original Application is dismissed as not pressed. No costs.

**(K.V.EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)**  
**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure A1 - Photocopy of this willingness dated 20.6.11 submitted by the 1<sup>st</sup> applicant

Annexure A2 - Photocopy of the order dated 19.12.11 absorbing the applicants as Staff Nurse

Annexure A3 - Photocopy of the representation dated 4.1.16 submitted by the 1<sup>st</sup> applicant

Annexure A4 - True copy of the representation dated 17.10.15 submitted by the 2<sup>nd</sup> applicant

Annexure A5 - True copy of the representation dated 4.1.16 submitted by the 3<sup>rd</sup> applicant

Annexure A6 - True copy of the order dated 5.2.15 in O.A No.157/13 of this Tribunal.

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